

**Central Administrative Tribunal  
Ernakulam Bench**

**OA/180/00774/2017**

Wednesday, this the 20<sup>th</sup> day of February, 2019.

**CORAM**

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

N.Jeevadas, aged 57 years  
Techgnician Grade-I/Power  
Office of the Senior Section Engineer  
Nagarcoil, Thiruvananthapuram Division  
Southern Railway  
Residing at 8/404 C-1, Azhanattivilai  
East Pandaravilai  
Mandaikkad P.O.  
Kanyakumari District.

Applicant

[Advocate: Ms.Shameena Salahudheen]

**versus**

1. Union of India represented by  
the General Manager  
Southern Railway, Headquarters Office  
Park Town, Chennai-3.
2. The Chief Personnel Officer  
Southern Railway, Chennai-3.
3. The Divisional Personnel Officer  
Thiruvananthapuram Division  
Southern Railway  
Trivandrum-695 014.
4. Senior Divisional Electrical Engineer  
Southern Railway, Thiruvananthapuram Division,  
Trivandrum-695 014.
5. Senior Section Engineer/Power  
Electricl Division, Nagarcoil-629 001.  
Southern Railway, Trivandrum Division.

Respondents

[Advocate: Mr.V.A.Shaji, ACGSC]

This OA having been heard on 20<sup>th</sup> February, 2019, this Tribunal delivered the following order on the same day:

**O R D E R (oral)**

**By E.K.Bharat Bhushan, Administrative Member**

As per learned counsel for the applicant, the OA can be closed on the basis of Annexure R1 dated 28.05.2018. Accordingly the OA is closed.

[Ashish Kalia]  
**Judicial Member**

[E.K.Bharat Bhushan]  
**Administrative Member**

aa.

Annexures filed by the applicant:

Annexure A1: Copy of order No.V/P 564/VIII/Emp dated 20/23.8.1982 issued by the 3<sup>rd</sup> respondent.

Annexure A2: Copy of office order No.61/91/EL dated 27.11.1991 issued by the 3<sup>rd</sup> respondent.

Annexure A3: Copy of the order No.V/P 671/VIII/EL/GS dated 26.5.2008 publishing the result of Trade Test by the 3<sup>rd</sup> respondent.

Annexure A4: Copy of the office order No.O.O 62/08/EL/GS dated 5.9.2008 issued on behalf of the 3<sup>rd</sup> respondent.

Annexure A5: Copy of the communication issued by the Senior Section Engineer/Nagercivil No.24/NCJ dated 22.11.11.

Annexure A6: Copy of the office order No.O.O.No.83/2012/Elec/GS dated 24.9.2012 issued on behalf of the 3<sup>rd</sup> respondent.

Annexure A7: Copy of the provisional seniority list of Technician of Electrical General Service (Power)published under letter No.V/P 612/VIII/EL/GS dated 31.10.11/2.2.11.

Annexure A8: Copy of the communication dated 4.12.2012 issued by the SSE/Electrical/Power/Nagercivil No.24/NCJ.

Annexure A9: Copy of the reminder dated 6.5.2013 submitted by the applicant.

Annexure A10: Copy of the communication No.24/NCJ dated 17.10.2013 issued by the 5<sup>th</sup> respondent.

Annexure A11: Copy of the applicant's representation to the Sr.DEE (4<sup>th</sup> respondent) on 28.10.2013.

Annexure A12: Copy of the communication No.V/HD.84/I/UF dated 25.11.2013 issued by the Chief Medical Supdt., S.Railway, Trivandrum.

Annexure A13: Copy of the office order No.O.O No.24/2014/Elec/GS dated 6.6.2014 issued on behalf of R3.

Annexure A14: Copy of the Restricting Order No.O.O.No.51/2014/EL(GS) dated 22.8.2014 issued on behalf of the 3<sup>rd</sup> respondent.

Annexure A15: Copy of the representation dated 12.1.2015 submitted by the applicant.

Annexure A16: Copy of the representation made by the applicant dated 1.4.2015.

Annexures filed by the respondents:

Annexure R1: Copy of the O.O.No.32/2018/EL/GS issued under No.V/P.535/VIII/EL/GS/Suitability dated 28.5.2018.

Annexure R2: Copy of the Office Order No.44/2013/EL/GS dated 23.7.2013.

Annexure R3: Copy of the RBE No.101/2009 dated 10.6.2009 issued by Railway Board.